

REVISED

ITEM NO.801

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 37-38/2024

ARJUN

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 26-09-2024 These appeals were mentioned today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Appellant(s)

Mr. Rohit Amit Sthalekar, AOR (mentioned by)

For Respondent(s)

Mr. Sudeep Kumar, AOR

UPON being mentioned the Court made the following
O R D E R

List in January, 2025.

At request, the Registry to provide soft copy of
the original records to learned counsel for parties.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)

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